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(ii) Annual Accounts of the Marine Products
Export Development Authority Cochin, for
the year 1988-89 and the Audit Report
thereon, (iii) Review by Government on

working of the Authority. [Placed in Library. *See* No. LT— 189/89 for (i) to (iii)]

- II. A copy each (in English and Hindi) of the following papers: —
- (i) (a) Annual Accounts of the Spices Board, Cochin, for the year 1987-88 and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the paper mentioned above, Placed in Library. See No. LT— 200/89 for (a) and (b)]
 - (ii) (a) Annual Report of the Spices Board, Cochin, for the year 1988-89.
 - (b) Review by Government on the working of the Board.
 - (c) Annual Accounts of the Spices Board, Cochin, for the year 1988-89 and the Audit Report thereon.

[Placed in Library. See No. LT— 197/89 for (i) and (ii)]

- III (a) Annual Report and Account_s of the Indian Institute of Packaging, Bombay, for the year, 1988-89, together with the Auditors' Report on the Accounts
- (b) Review by Government on the working of the Institute. [Placed in Library. *See* No. LT—191; 89 for (a) and (b)]
 - IV (a) Annual Report of the Rubber Board, Kottayam, for the year 1988-89
- (b) Annual Accounts of the Rubber Board, Kottayam, for the year 1988-89 and the Audit Report thereon, (o) Review by Government on the working of the Board. [Placed in Library. See No. LT—193/89 for (a) to (c)], V (a) Forty-ninth Annual Report of the Coffee Board, Bangalore, for the year 1988-80
 - (b) Annual Accounts of the Coffee Board, Bangalore, for the year 1988-89, together with the Auditors' Report on the Accounts.

- (c) Review by Government on the working of the Board. [Placed in Library. See No. LT—■ 192/89 for (a) to (c)]
- I. Report and Accounts (1988-89) of Cashew Export Promotion Council of India, Cochin and related papers
- II. Report (1988-89) of the Export Inspection CounciljExport Inspection Agencies, New Delhi and related papers
- III. Report and Accounts (1988-89) of the Trade Development Authority, New Delhi and related papers.
- IV. Report and Accounts (1988-89) of the Shellac Export Promotion Council,

Calcutta and related papers

V. Report and Accounts (1988-89) of the Engineering Export promotion Council, Calcutta and related papers

SHRI ARUN KUMAR NEHRU: Madam, I also beg to lay on the Table a copy of each (in English and Hindi) of the following papers:

- I (a) Annual Report and Accounts of the Cashew Export Promotion Coun cil of India, Cochin, for the year 1988-89, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Council. [Placed in Library. *See* No. LT—196/89 for (a) and (b)]
 - II (a) Annual Report of the Export Inspection Council Export Inspection Agencies, New Delhi, for the year 1988-89.
- (b) Review by Government on the working of the Council. [Placed in Library. *See* No. LT—194/89 for (a) and. (b)]
 - III (a) Ninteenth Annual Report and Accounts of the Trade Development Authority, New Delhi, for the year 1988-89, together with the Audiors' report on the Accounts.
- (b) Review by Government on the working of the Authority. [Placed in Library. *See* No. LT—195/89 for (a) and (b)]

IV (a) Thirty-second annual Report of the Shellac Export Promotion Council, Calcutta, for the year 1988-89.

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- (b) Annual Accounts of the Shellac Export Promotion Council, Calcutta for the! year 1988-89, together with the Auditor's Report on the Account.
- (c) Review by Government on the working of the Council. [Placed in Library. *See* No. LT—198/89 for (a) to (c)].
 - V (a) Thirty-fourth Annual Report and Accounts of the Engineering Export Promotion Council, Calcutta, for the year, 1988-89, together with the Auditors' Report on the Accounts
- (b) Review by Government on working of the Council. [Placed in Library. *Sec* No. LT—199/88 for (a) and (b)].
- Tobacco Board (Recruitment) Regulations, 1989
- II. Spices Board (Regulation of Exporters Regulations, 1989
- III. Notifications of the Ministry of Com-

merce

SHRI ARUN KUMAR NEHRU: Madam, I also beg to lay on the Table A copy (in English and Hindi) of the Ministry of Commerce Notification No. 8(2)/ 88-EP (Agri) VI dated the 22nd September, 1989, publishing the Tobacco Board (Recruitment) Regulations, 1989, under sub-section (5) of section 33 of the Tobacco Board Act, 1975. [Placed in Library. See No. LT—13/89]

- II. A copy (in English and Hindi) of the Ministry of Commerce Notification Adm.) Reg. |01)89, dated the 24th October, 1989, publishing the Spices Board (Regulation of Exporters Regulations), 1989, under section 4 of the Spices Board Act, 1986. [Placed in Library. See No. LT—14/89].
- III. A copy each (in English and Hindi) of the following Notifications of the Minis-

- try of Commerce, under section 169 of the Representation of the People Act, 1951:
 - (1) S. O. No. 794(E) dated the 6th October, 1989 permitting import of Audio-visual News or Audio-visual Views material including news clippings under Open General Licence by actual users as certified by the Ministry of Information and Broadcasting.
 - (2) S. O. No. 910(E) dated the 3rd November, 1989 permitting import of tools and testing equipment under Ope_n General Licence by Computer Maintenance Corporation of India.
 - (3) S. o. No. 911(E) dated the 3rd November, 1989, making amendments in the Open General Licence No. 15| 88 dated the 30th March, 1988 under the notification of the Govt, of India S. O. No. 343(E) dated the 30th March, 1988.
- (4) S. O. No. 912(E) dated the 3rd November, 1989 making amendments in the Open General licence No. 16| 88 dated the 30th March, 1988 published with the notification of the Govt, of India S. O. No. 344(E) dated the 30th March, 1988. [Placed in Library. See No. LT—183/89 for (1) to (4)]
- IV. A copy each (in English and Hindi) of the following Notification of the Ministry of Commerce, under subsection (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—
 - S. O. No. 1681 dated 22nd July, 1989 publishing the Export of Cardamom (Inspection) Rules, 1989.
 - S. O. No. 1683 dated 22nd July, 1989 publishing the Export of Rubber Hoses (Quality Control and Inspection) Rules, 1989.
 - 3. S. O. No. 1685 dated 22nd July, 1989 publishing the Export of Crockeryware (Quality Control and Inspection) Rules, 1989.